



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,23rd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG

COURT NO: 111

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 PIL/47/2014	SAHIDUR RAHMAN Versus UNION OF INDIA and 15 ORS,	MRM H AHMED MR.M R CHOUDHURY	GA, ASSAM(R- 3-7) C.G.C.Res. No. 10 and 11 notices returned unserved, Res. No. 9 and 12 notices issued / not appeared MR. D C BORAH(R-1, 2 & 8) MS.J HUDA MR.A T SARKAR MD.M Z SHAH(R-13) MR.H A AHMED(R-13) MR.R ALI(R-13) MDK RAHMAN ASSTT.S.G.I.
2 MC/3221/2014	MD. ABDUL RASHID Versus MD. RASHID AHMED and 2ORS	MS.K KHAN MS.A DAS MS.P CHAKRABORTY	
3 CRP(IO)/291/2018	RANJIT DUTTA Versus THE STATE OF ASSAM AND 12 ORS.	MR. M DUTTA MR. A BORUA	MS. M DUTTA GA, ASSAM MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MR. G BORDOLOI (R3)
4 WP(C)/4479/2022 CAVT. NO.07112/022,	DAHAL KUNGUR NARZARY Versus THE SECRETARY EDUCATION DEPTT AND 6 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	MR. B CHAKRAVARTY (r-5) MR. S K MEDHI MS. A LALA (r-5) SC, BTADC FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 23/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR. R P SINGH	09-08-2022	To	23-08-2022
4)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
5)	MR G BAISHYA	13-08-2022	To	31-08-2022
6)	MS. J PAUL	13-08-2022	To	30-08-2022
7)	MR. P SARMA	17-08-2022	To	30-09-2022
8)	S BORGHAIN	17-08-2022	To	23-08-2022

9)	MR. J A AHMED	18-08-2022	To	24-09-2022
10)	MR. A DUTTA	18-08-2022	To	24-08-2022
11)	MR. M K MAJUMDAR	18-08-2022	To	23-08-2022
12)	MR. A K TALUKDAR	18-08-2022	To	23-08-2022
13)	MR S DASGUPTA	22-08-2022	To	30-09-2022
14)	MR J SHARMA	18-08-2022	To	30-08-2022
15)	MS. A DEVI	20-08-2022	To	09-09-2022
16)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
17)	MR. S MITRA	22-08-2022	To	23-08-2022
18)	MS. B M CHETRI	22-08-2022	To	01-09-2022
19)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022
20)	MR. Y S MANNAN	23-08-2022	To	24-08-2022
21)	MR. J AHMED	30-08-2022	To	02-09-2022
22)	MS. D GHOSH	23-08-2022	To	02-09-2022



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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/681/2016 CAVT. NO. 1037/2015 IN WA_____/2015	THE STATE OF ARUNACHAL PRADESH and 2 ORS, Versus M/S YAM ENTERPRISES and 2 ORS,	SR. GA,AP MR.M G SINGH	FOR CAVEATOR MRM KATO
2	PIL/47/2018	ALI AHMED MAZUMDER Versus THE STATE OF ASSAM AND 17 ORS.	MR. A H ALAMGIR MR. N H BARBHUIYA	GA, ASSAM
3	CrI.Pet./315/2019	SMTI. AMITA BHANSALI AND 2 ORS. Versus TAPAS KUMAR ROY AND ANR.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	PP, ASSAM (R2)
4	WP(C)/6714/2019	PRANAB BARTHAKUR Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS.	MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY MS THUYEKHRULU	MR SISHIR DUTTA MR. S DUTTA
5	WP(C)/4781/2021	MADHU BAUL Versus THE STATE OF ASSAM AND 4 ORS.	MR. A DEKA	SC, SEC. EDU.
6	CrI.Rev.P./210/2022	MD. ABDUL SATTAR Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
7	WP(C)/1183/2022	MRS. SAIRA SULTANA RAHMAN Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 9 ORS.	MR D KALITA MR. U K NAIR MR. M P SARMA	SC, APDCL
8	WITH WP(C)/872/2022	SUSHANTA BHATTACHARJEE Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 9 ORS	MR D KALITA MR. U K NAIR MR. M P SARMA	MR. P MAHANTA (R-7) SC, APDCL MS. P SAHARIA (R-7) MR. P K HANDIQUE (R-7)
9	WP(C)/2839/2022	SHOHID ALI AHMED Versus THE STATE OF ASSAM AND 6 ORS	MD H R AHMED MR J ISLAM	SC, SEC. EDU. GA, ASSAM MR. A K HUSSAIN (r-7) MR. B HUSSAIN (r-7) MR A HAQUE (r-7)
10	WP(C)/3655/2022	E. RAGHUMANI SINGHA Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA N GAUTAM	GA, ASSAM SC, SAD

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